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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.156/BB/ 2017	-	Admission	252(3)	Sanwa Tec Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. *VHVK Law
Partners.* *Petitioner.* *Prayagajwal*
Ms Prayagajwal
8777544465

ORDER

Counsel for Petitioner is present. Matter is listed today for admission.
Registry called for additional information. Petitioner Counsel to comply the
same. List it on 17/11/2017.

Arvind
Member (T)

Arvind
Member (J)